

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4755  
TO BE ANSWERED ON 23<sup>rd</sup> MARCH, 2018**

**TREATMENT IN AIIMS**

**4755. SHRI SUSHIL KUMAR SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether All India Institute of Medical Sciences (AIIMS) Resident Doctors Association has recently raised objections to recommendation letters being issued by public representatives to the patients coming for treatment at New Delhi and if so, the reaction of the Government thereto;

(b) whether the Government has reviewed/proposes to review the performance of various doctors/staff and the facilities available in various Government hospitals, particularly in AIIMS;

(c) if so, the details thereof;

(d) whether there is a separate window in AIIMS for facilitating the treatment of doctors/employees working in various Government hospitals; and

(e) if so, the details thereof and if not, the corrective measures taken by the Government in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): No.

(b) & (c): There is already a well established mechanism of Annual Confidential Report/Annual Performance Appraisal Report (APAR) for review of performance of various doctors/ staff in AIIMS, New Delhi. The facilities available in AIIMS, New Delhi and other Government hospitals are increased from time to time depending upon requirement and availability of funds.

(d) & (e): The employees of AIIMS, New Delhi, are covered under a health scheme called Employee Health Scheme (EHS). A separate OPD counter has been provided in the EHS OPD area for OPD registration of EHS beneficiary patients which include bonafide employees of the Institute and their authorized dependent beneficiary.